

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:705

ANSWERED ON:05.03.2007

REGIONAL OFFICES FOR PREVENTION OF CRUELTY AGAINST WILD ANIMALS

Barman Shri Ranen

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the details of the regional offices set up for the prevention and monitoring of cruelty against wild animals under Wild Life (Protection) Act, 1972 and since when these offices are functioning;
- (b) the action taken by each office for the prevention of cruelty against wild animals during the last three years;
- (c) the number of officers and staff posted in each office along with the details of budgetary provision for each office during the last three years; and
- (d) the details of the achievements made by each office during the said period?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) There are no Regional Offices set up for the prevention and monitoring of cruelty against wild animals under the Wildlife (Protection) Act, 1972. However, there are four Regional Offices located at Chennai, Mumbai, Delhi and Kolkata for dealing with issues related to trade in wildlife.
- (b) Does not arise.
- (c) The number of officers and staff posted in each Regional Office, which are established to deal with the issues related to trade in wildlife, along with the details of budgetary provision for each office during last three years are given at Annexures - I & II.
- (d) The details of the achievements made by each office during last three years are given at Annexure - III

ANNEXURE - I

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 705 REGARDING REGIONAL OFFICES FOR PREVENTION OF CRUELTY AGAINST WILD ANIMALS

Details of number of officers and staff posted in Regional Offices

S.No Regional Sanctioned Officials in
Office Strength position

1. Mumbai 10 9

2. Chennai 14 12

3. Kolkata 13 12

4. Delhi 13 11

ANNEXURE - II

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 705 REGARDING REGIONAL OFFICES FOR PREVENTION OF CRUELTY AGAINST WILD ANIMALS

Details of budgetary provision for Regional Offices during last three years

(Rs. In lakhs)

S.No Regional Office 2003-04 2004-05 2005-06

1. Mumbai	31.26	53.68	33.98
2. Chennai	35.81	39.34	34.45
3. Kolkata	28.68	47.14	30.48
4. Delhi	36.29	49.03	38.96

ANNEXURE - III

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 705 REGARDING REGIONAL OFFICES FOR PREVENTION OF CRUELTY AGAINST WILD ANIMALS

Details of the achievements made by Regional Offices during last three years

Regional Office, Mumbai:

1. Total consignments checked during last three years: 14,160
2. Violations detected with reference to Wildlife (Protection) Act, 1972 29
3. Violations detected with reference to EXIM Policy 67

Regional Office, Chennai:

1. Number of preventive pre-post shipment inspections under Wildlife (Protection) Act and CITES, conducted on EXIM consignments consisting flora and fauna during the last three years 5819

Regional Office, Kolkata:

1. Number of inspection done at Airport/Seaport/FPO during the last three years 4927

2. Number of offence cases detected during the three last years 183

3. Number of CITES export/import/re-export permits issued during
the last three years 102

Regional Office, Delhi:

1. Number of offence cases booked under Customs Act, 1962 during the
last three years 63

2. Number of offence cases booked under Wildlife (Protection) Act,
1972 during the last three years 20